

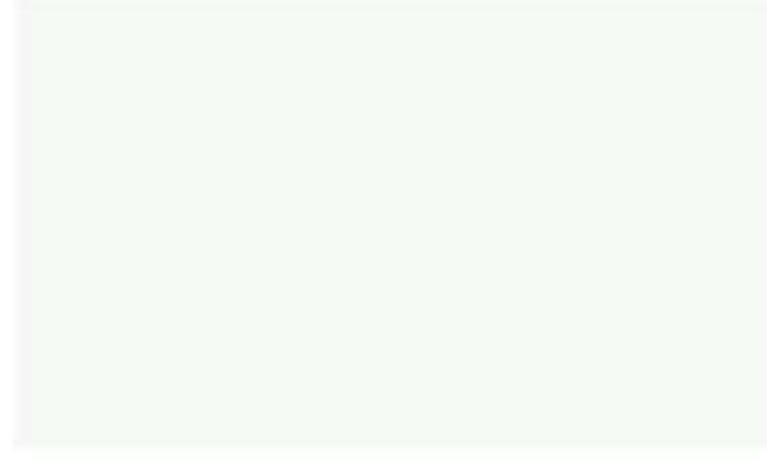
**ASSETS OF HON'BLE MR. JUSTICE RAJESH BHARDWAJ, HIS  
SPOUSE, AND DEPENDENT SON AS ON 30.04.2021**

<b>Sr. No.</b>	<b>Properties held individually or jointly</b>	<b>Description and Location</b>	<b>Remarks</b>
<b>IMMOVABLE PROPERTY</b>			
1.	Self	One flat (3 BHK) in AWHO, Mansa Devi Complex, Sector 4, Panchkula jointly owned with spouse. Purchased in June 2008.	Financed by SBI
2.	Spouse (Working as Teacher in DPS school since 2003)	One plot measuring 206.67 sq. yard in Khedi Markanda, Kurukshetra. Purchased in the year 2006.	
3.	Son	Nil	
<b>MOTOR VEHICLES</b>			
4.	Self	Honda City	
5.	Spouse	Nil	
6.	Son	Nil	
<b>ORNAMENTS AND OTHER VALUABLE</b>			
7.	Self	Nil	
8.	Spouse	25 tola gold approximate	
9.	Dependent	Nil	
<b>BANK DEPOSITS, FIXED DEPOSITS, SHARES, P.P.F, G.P.F. DEBENTURES, MUTUAL FUNDS ETC.</b>			
10.	Self	1.State Bank of India (Maxgain) 2. SBI Life Insurance 3.GPF upto 30.04.2021 4.LIC	Rs.4,00,000.00 Rs.2,50,000.00 Rs.7,00,000.00 Rs.41,859 .00 (Annual Premium)
11.	Spouse	1.PF 2.HDFC (savings) 3.SBI Life Insurance 4.LIC	Rs.14,23,792.00 Rs.1,02,000.00 Rs.2,50,000.00 Rs.9693.00 (Annual Premium)

12.	Son	LIC	Rs.4259.00 (Annual premium)
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Place: Chandigarh

Date: 10.05.2021



Sd/-  
(Rajesh Bhardwaj)  
Judge